

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.130/KB/2015

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st July, 2017, 10.30 A.M

Name of the Company		Yash Golyan & Ors. -Versus- Nulon Global Ltd. & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

C.P. Vig Advocate

R1-3 & now R-4

Qin

M.P. Golyan

for Petitioners

ILIT

ARWAR RAZA, Advocate "

Saurabh

SANCHALITA SARKAR, Advocate

Sankar

31.07.2017 – C.P. No. 130 / KB / 2015 – Yash Golyan & Ors. –Versus- Nulon Global Ltd. Ors.

ORDER

Ld. Lawyers on behalf of the Petitioners as well as Respondents are present.

Heard both the side at length, and they have completed their respective arguments and have prayed to file written notes of argument together with citation in support thereof, prayer is allowed.

Let the case be listed on 18th of August 2017 for orders.

Sd.
(MANORAMA KUMARI)
MEMBER (J)